

(3) दोनों सम्मेलनों को रेडियो म्यूज-रील/समाचार दर्शन में भी स्थान दिया गया था।

**Demonstration at the Flag Hoisting in Car Nicobar on Republic Day**

9989 SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the black flag demonstration and anti-national slogan shouting by a section of Government officials at Car Nicobar on the 26th January, 1978 during the flag hoisting ceremony showing utter disrespect for the national flag and national anthem;

(b) if so, the action Government have taken against those Government officials, and

(c) whether this type of activities in the tribal area will encourage indiscipline and lawlessness amongst the tribals leading to serious consequences, if so, the reaction of Government thereto and steps contemplated to check recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No black flag demonstration or anti-national slogan shouting took place on 26th January, 1978 during the flag hoisting ceremony and singing of national anthem at Car Nicobar. However, occasional slogans pertaining to the acceptance of their 9-point demand were shouted by some employees outside the venue of the function. No disrespect was shown to the national flag nor the signing of the National Anthem was prevented or any disturbance caused to such singing. The demonstrators did not cause any interference in the smooth functioning of the flag-hoisting ceremony.

(b) and (c). Immediately after the flag hoisting ceremony the employees came to know of the decision to call off the hunger strike/demonstration taken earlier by the employees union at Port Blair and they expressed their regrets over the incident. The demonstrators were warned by the District Officers to be careful in future. This was an isolated incident for which the employees had expressed regrets and therefore not likely to encourage indiscipline or lawlessness amongst the tribals.

**दिल्ली दूरदर्शन केन्द्र पर दूरदर्शन कार्यक्रमों के बिलाने में अनियमितताएँ**

9990. श्री टी० एल० मेनी: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेगे कि:

(क) क्या दिल्ली दूरदर्शन केन्द्र में गत दो महीनों में बहुत सी अनियमितताएँ हुई हैं जिसे कुछ अधिकारियों को निलम्बित किया गया है,

(ख) क्या यह भी सच है कि एक कार्यक्रम में हिन्दू देवी देवताओं को कोट पेट पहने हुए दिखाया गया था तथा एक अन्य कार्यक्रम में हरिजनो को नीची जाति के लोग कहा गया था;

(ग) क्या यह भी सच है कि इस कार्यक्रम के लिए उत्तरदायी स्टेशन डायरेक्टर/प्रतिरिक्त स्टेशन डायरेक्टर और सहायक स्टेशन डायरेक्टर के विषय प्रब तक कोई कार्यवाही नहीं की गई और केवल निम्न स्तर के कर्मचारियों को ही दण्डित किया गया है; और

(घ) यदि हाँ, तो इस मामले में स्टेशन डायरेक्टर और सहायक स्टेशन डायरेक्टर को दोषी क्यों नहीं ठहराया गया क्योंकि

प्रसारण के लिए कार्यक्रम को अंतिम रूप देती देते हैं और उसका निर्णय अंतिम होता है तथा उनके विरुद्ध क्या कार्रवाई की गई है ?

**सूचना और प्रसारण मंत्री (श्री लाल कृष्ण भट्टराजी):** (क) जी, नहीं। तथापि, दिल्ली दूरदर्शन केन्द्र ने पहले तैयार की गई कतिपय प्रकार की सामग्री के प्रदर्शन के संबंध में वर्तमान सरकार द्वारा जारी किये गये निर्देशों का उल्लंघन करते हुए 12-4-1978 को फिल्म प्रभाग की "लघु उद्योग बड़े पैमाने पर" नामक एक पुरानी डाकुमेंट्री फिल्म दिखाई थी। इसके लिए किसी भी अधिकारी को निलम्बित नहीं किया गया, किन्तु दूरदर्शन के एक वरिष्ठ अधिकारी को मामले की विस्तृत जांच करने के लिए कहा गया है।

(ख) जी, हा। इन दोनों मामलों में दूरदर्शन ने सार्वजनिक रूप से खेद व्यक्त किया।

(ग) श्री (घ). जहां तक 12 अप्रैल, 1978 को आपत्तिजनक फिल्म दिखाने का सवाल है, इस घटना के लिए उत्तरदायित्व सम्बन्धी स्थिति की विस्तृत जांच मुकम्मल होने के बाद ही पता लग सकेगा।

**Use of Helicopters, Aeroplanes etc. by Former Ministers for Election/Party purposes**

9991 SHRI MRITYUNJAY PRASAD: Will the Minister of DEFENCE be pleased to lay a statement showing:

(a) the extent to which the former ministers including the former Prime Minister, made use of helicopters, aeroplanes, motor vehicles etc. of Government for election, party or personal purposes between 1st January, 1971 to 20th March, 1977, year-wise indicating (i) names of such former ministers who have been sent bills in this regard, (ii) the vehicles used, (iii) distance

travelled therein, (iv) number of days vehicles were used, the amount which became due to them, (v) the number of bills which have not been either prepared or sent to them and the amount paid by these former ministers on this account and those against whom these bills are still outstanding and (vi) measures taken or being taken for realising the same;

(b) whether Central Government are aware that such bills have been sent by State Governments also and if so, the details thereof; and

(c) whether some of these bills are to be paid by the Congress Party; if so, how the same will be realised from the two factions of Congress Party and whether any amount has already been realised, if so, how much?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):** (a) The year-wise details of the use of military aircraft and motor vehicles by the former Prime Minister and other Ministers for unofficial purposes during the period 1st January 1971 to the 20th March 1977 are given in the two attached statements. The information has been compiled on the basis of the available records.

(b) Ministry of Defence have no information about any bills that may have been sent by the State Governments to the former Ministers, including the former Prime Minister.

(c) The Prime Minister's Office have sent the necessary bills to the A.I.C.C. for recovery of outstanding dues. Some reminders to the then President and the General Secretary of A.I.C.C. were also sent by the Prime Minister's Office in registered covers, as well as through ordinary mail. There was no response from the A.I.C.C. The matter was also taken up with Smt. Indira Gandhi and with both the factions of the Congress Party for early settlement of the outstanding dues. So far, these efforts have not elicited a response.